

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure

(Amount in ₹)

Sl. No.	Category of Creditors	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	1	No such category of claim is received
2	Unsecured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	2	No such category of claim is received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	15,155,766,969.79	8	15,155,766,969.79	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4	No such category of claim is received
5	Operational creditors (Workmen)	132	7,679,714.00	132	7,119,363.00	-	560,351.00	-	5	
6	Operational creditors (Employees)	176	34,979,818.00	174	30,772,865.00	-	4,206,953.00	-	6	
7	Operational creditors (Government Dues)	10	4,504,429,743.00	9	3,239,399,718.00	-	1,265,030,025.00	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	64	907,045,781.43	63	480,014,136.10	-	427,031,645.33	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-	9	No such category of claim is received
TOTAL		390.00	20,609,902,026.22	386.00	18,913,073,051.89	-	1,696,828,974.33	-		